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DIRECTOR

No. SCPO/F. TRAI/2007

Office of Chairman (TRAI)
Diary No.....
Date.....

15 January 2007

Shri Nripendra Misra  
Chairman  
Telecom Regulatory Authority of India (TRAI)  
Mahanagar Doorsanchar Bhawan  
Jawahar Lal Nehru Marg  
NEW DELHI - 110002.

**Subject: Comments in response to Telecom Regulatory Authority of India's Consultation Paper on "Review of Internet Services" (Consultation Paper No. 19/2006 of 27<sup>th</sup> December, 2006).**

**Dear Shri Misra,**

Government of India's Department of Space and Indian Space Research Organisation are pleased to participate in the consultation process initiated by Telecom Regulatory Authority of India in regards to Review of Internet Services, especially in giving inputs on the emerging technological trends and making valuable changes to the current regulatory regime for ISPs in this context while enhancing this sector's contribution to the Indian economy.

## 1. Introduction

As TRAI formulates its recommendations on key regulatory measures relating to Internet Services, DOS wishes to emphasize that satellite-delivered services will be an important element in the portfolio of solutions used to extend speedy and economical deployment of Internet access and services. It should take cognisance of the increasing role that the satellite communication could play in addressing the ICT requirements of rural and remote areas.

Department of Space strongly believes that any regulatory regime put in place for Internet Services should facilitate and not restrict new technological and applications development and the new horizons of services and attendant benefits that it opens up. The objective should be to drive full exploitation of the potential of new technologies in the shortest time-frame for the fullest benefit of the consumer, commerce, and society at large. Within the Indian context, an additional important consideration must be addressed, i.e. bringing cost-effective Internet access to remote and rural areas of the country. We must create a regulatory regime for Internet Services that ensures their benefits will be delivered to all our citizens without prejudice to their location or economic strata.

